

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 26th October, 2016

No. HC.VII-167(Pt.-I)/2014/**4756**/A: Hon'ble the High Court has been pleased to nominate the following Judicial Officers from the States of Assam, Nagaland, Mizoram & Arunachal Pradesh to attend a Seminar / Capacity Building Programme on "**Wildlife Crime and Protection of Endangered Wildlife in North-East India**", scheduled to be held on **13.11.2016** in the **Kaziranga National Park Centenary Convention Centre, Kohora -**

ASSAM		
SI No.	Name	Designation & Place of posting
1.	Shri Kamalendu Choudhury	District & Sessions Judge, Cachar, Silchar
2.	Smti Selina Begum	District & Sessions Judge, Nalbari
3.	Shri Samarjit Dey	District & Sessions Judge, Hailakandi
4.	Shri Imtiaz Ali	District & Sessions Judge, Lakhimpur, North Lakhimpur,
5.	Shri Ashok Kumar Bora	District & Sessions Judge, Sonitpur, Tezpur
6.	Shri Rajib Goswami	District & Sessions Judge, Dhubri
7.	Shri Mahmud Ahmed	District & Sessions Judge, Morigaon
8.	Smti Malasri Nandi	District & Sessions Judge, Tinsukia
9.	Shri Pranjal Das	District & Sessions Judge, Kamrup, Amingaon
10.	Shri Sanjeev Kumar Sharma	District & Sessions Judge, Dibrugarh
11.	Shri Gautam Baruah	District & Sessions Judge, Darrang, Mangaldai
12.	Smti Chaya Rani Goswami	District & Sessions Judge, Barpeta
13.	Smti Hema Devi Bhuyan	District & Sessions Judge, Chirang
14.	Shri Vinod Kumar Chandak	District & Sessions Judge, Jorhat
15.	SmtiSusmita Phukan Khound	District & Sessions Judge, Karimganj
16.	Shri Satyajit Khound	District & Sessions Judge, Sivasagar
17.	Shri Pratim Kumar Bora	District & Sessions Judge, Kokrajhar
18.	Smti Indira Barman	District & Sessions Judge, Bongaigaon
19.	Smti Rita Kar	District & Sessions Judge, Nagaon
20.	Shri Debasish Bhattacharjee	Addl District & Sessions Judge, Bajali
21.	Smti Suchandra Bhattacharjee	Addl District & Sessions Judge, Kamrup (M), Guwahati
22.	Smti Seema Das	Addl. District and Sessions Judge, Fast Track Court, Tinsukia
23.	Smti Arunima Deka	Addl. District and Sessions Judge, Nagaon
24.	Shri Chandan Das,	Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati

25.	Shri Thaneswar Kalita	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi
26.	Smti Malaya Deb Dey	Addl. District and Sessions Judge, FTC, Biswanath Chariali
27.	Shri Tridib Kumar Bhattacharjee	Addl District & Sessions Judge, Cachar, Silchar
28.	Shri Abu Saleh Badrrudza Laskar	Chief Judicial Magistrate, Sivasagar
29.	Smti Sharmila Bhuyan	Chief Judicial Magistrate, Jorhat
30.	Shri Chatra Bhukhon Gogoi	Chief Judicial Magistrate, Kamrup, Amingaon
31.	Smt. Mallika Dutta	Chief Judicial Magistrate, Goalpara
32.	Sri. Naimuddin Ahmed	Chief Judicial Magistrate, Nalbari
33.	Shri Lohit Kumar Saikia	Chief Judicial Magistrate, Darrang, Mangaldai
34.	Smti Sangeeta Gogoi Bora	Chief Judicial Magistrate, Tinsukia
35.	Smti Kanchan Newar	Chief Judicial Magistrate, Dibrugarh
36.	Shri Nasim Akhtar	Chief Judicial Magistrate, Kokrajhar
37.	Shri Jaspal Singh	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
38.	Shri Subhrangsu Dhar	Chief Judicial Magistrate, Nagaon
39.	Shri Kumud Chandra Boro	Chief Judicial Magistrate, Chirang
40.	Smti Rani Boro	Addl. Chief Judicial Magistrate, Jorhat
41.	Shri Narayan Kuri	Addl Chief Judicial Magistrate, Dhemaji
42.	Smti Ipsita Borthakur	Addl Chief Judicial Magistrate, Goalpara
43.	Shri Bankim Sarma	Addl Chief Judicial Magistrate, Darrang, Mangaldoi
44.	Smti Bipaakkhi Borthakur	Addl Chief Judicial Magistrate, Bongaigaon
45.	Shri Kaushik Kumar Sharma	Addl Chief Judicial Magistrate, Sonitpur, Tezpur
46.	Shri Chaturjya Prasad Talukdar	Addl Chief Judicial Magistrate, Cachar, Silchar
47.	Smti Kangki Rani Deka	Addl Chief Judicial Magistrate, Nalbari
48.	Shri Imdad Ahmed	Addl. Chief Judicial Magistrate, Dibrugarh
49.	Shri Kiran Lal Baishnab	Addl. Chief JudicialMagistrate, Tinsukia
NAGALAND		
50.	Sri Inalo Zimomi	Chief Judicial Magistrate, Dimapur
51.	Smt Tucuno Vamuzo	Civil Judge(Jr Dvn) cum JMFC, Kohima
52.	Smt Somet Chumden Chang	Civil Judge(Jr Dvn) cum JMFC, Peren
53.	Shri N Kano	Civil Judge(Jr Dvn) cum JMFC, Tuensang
54.	Shri Atoka Achumi	Civil Judge(Jr Dvn) cum JMFC, Zunheboto
MIZORAM		
55.	Sri. Vanlalenmawia	Adll District and Sessions Judge, Aizwal
56.	Smt. Sylvie Zomuanpuui Ralte	Chief Judicial Magistrate-cum-Senior Civil Judge, Kolasib District
57.	Smt. Julie Lalrinzami	Chief Judicial Magistrate-cum-Senior Civil Judge, Mamit
58.	Sri Lalngaihawia Zote	CJM- cum- Senior Civil Judge Serchhip

59.	Smt. Ngursangzuali Sailo	Chief Judicial Magistrate-cum- Senior Civil Judge, Champhai District
ARUNACHAL PRADESH		
60.	Shri Budi Habung	Member-Secretary, Arunachal Pradesh State Legal Services Authority
61.	Sri Lobsang Tenzin	Addl. District and Sessions Judge, Basar
62.	Sri Gote Mega	Addl. District and Sessions Judge, Pasighat
63.	Shri Hirendra Kashyap	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Itanagar, Capital Complex District

The nominated officers are to send questionnaires well in advance by e-mail (nejoti@rediffmail.com) on the following topic on or before **01.11.2016** for effective interaction during the programme-

- Challenges to Wildlife Conservation in North East India
- Wildlife Crime, Investigation and Role of Wildlife Forensic
- Protection of Wildlife under the existing legal frame work.

The details of the Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to report at the venue on **13.11.2016 at 09:00 A.M.** positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167(Pt.-I)/2014/4757 - 4841/A, Dated : 26.10.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. / Admn. / Judicial / Estt.), Gauhati High Court, Guwahati.

8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated participants of his / her State accordingly.**
10. **The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Chirang, Kajalgaon. **He / she is also requested to inform the nominated participant(s) of his / her respective District accordingly.****
11. Shri Kamalendu Choudhury, District & Sessions Judge, Cachar, Silchar
12. Smti Selina Begum, District & Sessions Judge, Nalbari
13. Shri Samarjit Dey, District & Sessions Judge, Hailakandi
14. Shri Imtiaz Ali, District & Sessions Judge, Lakhimpur, North Lakhimpur
15. Shri Ashok Kumar Bora, District & Sessions Judge, Sonitpur, Tezpur
16. Shri Rajib Goswami, District & Sessions Judge, Dhubri
17. Shri Mahmud Ahmed, District & Sessions Judge, Morigaon
18. Smti Malasri Nandi, District & Sessions Judge, Tinsukia
19. Shri Pranjal Das, District & Sessions Judge, Kamrup, Amingaon
20. Shri Sanjeev Kumar Sharma, District & Sessions Judge, Dibrugarh
21. Shri Gautam Baruah, District & Sessions Judge, Darrang, Mangaldai
22. Smti Chaya Rani Goswami, District & Sessions Judge, Barpeta
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41. Smt. Mallika Dutta, Chief Judicial Magistrate, Goalpara
42. Sri. Naimuddin Ahmed, Chief Judicial Magistrate, Nalbari
43. Shri Lohit Kumar Saikia, Chief Judicial Magistrate, Darrang, Mangaldai
44. Smti Sangeeta Gogoi Bora , Chief Judicial Magistrate, Tinsukia
45. Smti Kanchan Newar, Chief Judicial Magistrate, Dibrugarh
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50. Smti Rani Boro, Addl. Chief Judicial Magistrate, Jorhat
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52. Smti Ipsita Borthakur, Addl Chief Judicial Magistrate, Goalpara
53. Shri Bankim Sarma, Addl Chief Judicial Magistrate, Darrang, Mangaldoi
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58. Shri Imdad Ahmed, Addl. Chief Judicial Magistrate, Dibrugarh
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60. Sri Inalo Zimomi, Chief Judicial Magistrate, Dimapur
61. Smt Tucuno Vamuzo, Civil Judge(Jr Dvn) cum JMFC, Kohima
62. Smt Somet Chumden Chang, Civil Judge(Jr Dvn) cum JMFC, Peren
63. Shri N Kano, Civil Judge(Jr Dvn) cum JMFC, Tuensang
64. Shri Atoka Achumi, Civil Judge(Jr Dvn) cum JMFC, Zunheboto
65. Sri. Vanlalenmawia, Adll District and Sessions Judge, Aizwal
66. Smt. Sylvie Zomuanpuii Ralte, Chief Judicial Magistrate-cum-Senior Civil Judge, Kolasib District
67. Smt. Julie Lalrinzami, Chief Judicial Magistrate-cum-Senior Civil Judge, Mamit
68. Sri Lalngaihawia Zote, CJM- cum- Senior Civil Judge Serchhip
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70. Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority
71. Sri Lobsang Tenzin , Addl. District and Sessions Judge, Basar
72. Sri Gote Mega , Addl. District and Sessions Judge, Pasighat
73. Shri Hirendra Kashyap, Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Itanagar, Capital Complex District
74. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
75. The Administrative Officer, Judicial Academy, Assam.
76. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload this Notification in the official web site of Gauhati High Court immediately.***
77. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
78. The Private Secretary to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati
79. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati
80. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Gauhati High Court, Guwahati
81. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
82. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati
83. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
84. The CA to Registrar General, Gauhati High Court, Guwahati.
85. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM